

**Annexure -3**

**Name of the corporate debtor: Shree Sanyeeji Steel & Power Limited; Date of commencement of CIRP: 28-02-2024; List of creditors as on: 17-07-2024**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted						Amount of contingnt claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted*	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC						
1	State Bank of India	13-03-2024	2,41,78,45,920	2,41,78,45,920	SFC	Note2	Note2	No	65.46%	Nil	Nil	Nil	Note 1		
2	Canara Bank	12-03-2024	90,95,85,750	90,95,85,750	SFC	Note2	Note2	No	24.63%	Nil	Nil	Nil	Note 1		
3	Punjab National Bank	12-03-2024	36,47,84,193	36,47,84,193	SFC	Note2	Note2	No	9.88%	Nil	Nil	Nil	Note 1		
3			3,69,22,15,863	3,69,22,15,863					99.97%	0	0	0			

Note -1 & \* Provisionally Admitted based on the Proof of Claim Submitted subject to books & further proof, if any

Note 2 - As per the proof of Claim submitted by the claimants

- EMT of Office Space no 523 containing a built-up area of 157 sqft on 5<sup>th</sup> floor at premises no 21 Hemanta Basu Sarani BBD Bag Kolkata in belonging to Dhiraj Jaiswal.
- EMT of Office Space no 508 containing a built-up area of 587sqft on 5<sup>th</sup> floor at premises no 21 Hemanta Basu Sarani BBD Bag Kolkata in the name of Shree Sanyeeji Ispat Ltd.
- EMT of land admeasuring 4 Bigha 1 Kotha 10 lecha along with few godown shed & RCC godown building at Paschin Boragaon Mouza Jallukbari Guwahati GMC ward no 10 district Kamrup Assam belonging to Mr. JP Jaiswal.
- EMT of land admeasuring 16.67 Acres with compound wall at Dag No. LR 98/115,98/116,98/117, 98/118, 98/119 &98/120 Khatian No LR 107,109 & 105 J L No ( Mouza Farijangal District Nurdwan in the name of Garhwal Metal Pvt Ltd.
- Plant & Machinery Residual Value

Guarantee:

- Mr. Jai Prakash Jaiswal- PNB, Canara Bank, SBI
- Mr. Dhiraj Jaiswal- PNB, Canara Bank, SBI
- Mr. Hiten Ranjan Chowdhury- Canara Bank
- Shree Sanyeeji Ispat Limited -PNB, Canara Bank, SBI
- Garhwal Metals Private Limited- Canara Bank, SBI
- Mr. Vishal Poddar -PNB, SBI
- Mr. S K Bhagat - PNB

Note 1- Security Interest

- Hypothecation of the Company's entire raw materials, stock in trade, finished goods, receivables & other present future & current assets.
- EMT of factory land & building and hypothecation charge on Plant and machinery and other Fixed assets of the company acquired and to be acquired out of bank finance Land & Building and Plant & Machinery.

Details of Land

Area	Out of Total Area	Plot No	Kh No	Mouza
19 Shatak	3 Acre 03 Shatak	Hal 373, 66	97 Sabek 363	Ghanshyampur, Gangajalghati, Bankura
03 Acres 7.25 Shatak		Under schedule _5		Ghanshyampur, Gangajalghati, Bankura
01 Acre 95 Shtak	11 acre 12 Shatak			Srichandrapur, Gangajalghati, Bankura
14 Acre 92 Satak		Under 15 Schdule		Ghanshyampur, Gangajalghati, Bankura